

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-113-2020**

Timoti Fernandes & Anr. ... Petitioners

Versus

Marilyn Sheryl Carvalho
Afonso & Anr. ... Respondents

Shri A.D. Bhobe, Advocate for the Petitioners.

Shri A. Sardessai, Advocate for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 11th August 2020****P.C. :**

Yesterday, Shri A. Sardessai, the learned counsel for the respondents, raised a preliminary objection that the matter should go before the Division Bench. Now, Shri Bhobe, the learned counsel for the petitioners, agrees and is willing to have the matter heard by a learned Division Bench.

2. The Registry will check the rule position and place it accordingly.

DAMA SESHADRI NAIDU, J.

NH